## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5955
ANSWERED ON:29.04.2015
OBC QUOTA IN HIGHER EDUCATIONAL INSTITUTIONS
P. Shri Nagarajan;Reddy Shri Midhun;Suman Shri Balka

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether reservation quota for Other Backward Classes (OBCs) has been extended in all educational institutions in the country including Delhi; and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): Regarding reservation in admissions, the Central Educational Institutions (Reservation in Admission) Act, 2006 Act provides for the reservation of students belonging to the Scheduled Castes (SC)/ Scheduled Tribes (ST) and Other Backward Classes (OBC) of citizens to Central Educational Institutions (CEIs) established, maintained or aided by the Central Government subject to exceptions provided under Section 4 of the Act.

Regarding reservation in faculty, the University Grants Commission (UGC) has issued necessary instructions on 24th January, 2007 to all Central Universities, including University of Delhi, and grant-in-aid institutions funded by the Central Government except Minority Institutions under Article 30(1) of the Constitution, for OBC reservations in direct recruitment at the Assistant Professor/Lecturer level as per the percentage of reservation stipulated by Department of Personnel and Training for OBCs. Reservation in faculty positions is also applicable in technical institutions like Indian Institutes of Technology (IITs). Reservation for OBCs to the extent of 27% is applicable to the teaching posts of Assistant Professors in Science and Technology Subjects in IITs, but is not applicable to the post of Associate Professor and Professors in accordance with Department of Personnel and Training guidelines. However, in recruitment of faculty posts in subjects other than science and technology viz. Humanities, Social Science and Management, 27% reservation for OBC is applicable in full including for the posts of Associate Professors and Professors. Reservation in non-teaching positions for OBCs, in Central Educational Institutions, is implemented as per the reservation policy laid down by the Department of Personnel and Training.

Reservation in admissions and in teaching and non-teaching positions in state controlled and state funded institutions are guided and regulated by respective state governments. At present, there is no reservations in purely private, self financing higher educational institutions.